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public sector banks had gone abroad for such training. Expenditure on this account is incurred by the bank concerned and not by the Government of India. The Reserve Bank has reported that foreign exchange was released by the Reserve Bank to the concerned banks after considering the essentiality of training, age, qualification and experience etc. of the officers concerned.

Non-Inspection of damaged Aircraft by Aeronautical Inspection Department

*199. SHRI KHURSHED ALAM KHAN SHRI HARSH DEO MALAVIYA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that an Indian Airlines Boeing aircraft, which was extensively damaged in a hail-storm while on flight from Kathmandu to Varanasi recently, was cleared for onward flight to Delhi without being given special checks:
- (b) whether it is also a fact that this is not the first time that such neglect on the part of the Aeronautical Inspection Department has been brought to Government's notice:
- (c) whether any action is being taken against persons responsible for such deriliction of duty; and
- (d) if so, what other steps Government propose to take to ensure that safety of the passengers is not jeopardized in this manner?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) An Indian Airlines Boeing 737 operating flight IC-251 (Kathmandu-Varanasi) on May 1, 1974 has flown through bad weather and hailstorm and sustained minor damage. Oa landing at Varanasi it was inspected by the airline's Aircraft Maintenance Engineer and it was found that the outer panel of one window had cracked without hampering visibility, one landing light was damaged and there were some minor dents. As the damage sustained was within permissible limits for safe-operations, the aircraft was allowed for continue its flight to Delhi.

- (b) No, Sir. There has been no neglect on the part of Aeronautical Inspection Directorate of the Civil Aviation Department or Indian Airlines.
 - (c) and (d) Do not arise.

L.I.C. Loans to Monopoly Houses

*200. DR. V. B. SINGH: SHRI R. K. MISHRA: SHRI N. R. CHOUDHURY: SHRI HARSH DEO MALAVIYA:

Will the Minister of FINANCE be pleased to state:

- (a) the number of loans granted by the Life Insurance Corporation to the monopoly houses mentioned in the Industrial Licensing Policy Enquiry Committee report in 1973-74 and the amount of each loan, with the names of the monopoly houses, which received it; and
- (b) the amount of loans above Rs. 5 lakhs granted by the Corporation to non-Governmental organisations or firms, other than monoply houses, during 1973-1974?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) and (b) A statement is laid on the Table of the House.

Statement

Part A

Statement indicating the number of loans granted by LIC to the Monopoly Houses mentioned in the Industrial Licensing Policy Enquiry Committee report in 1973-74, and the amount of each loan with the names of the monopoly houses which received it:

(Rs. in Lakhs)

Names of the Company	Name of the In- dustrial Houses	Amount of loan disbursed during 1973-74
Madras Aluminium Co. Ltd.	Naidu V.R.	1,00.00
2. Tata Iron & Steel Co. Ltd.	Tata	2,50.00
3. Tata Yodoga va Ltd.	Tata	1.00
TOTAL:		3,51 00

Part B

Statement indicating the amount of loan above Rs. 5 lakhs granted by the Corporation to non-Governmental Organisation or

43	Written Answers	RAJYA S	ABHA] to Questions	4 4
firms o	ther than monopoly	houses during	20. T.A. Pai Co-operative Housing Society Ltd.	10.12
,		(Rs. in Lakhs)	21. Bima Karmachari Grih Nirman Sahakari Samiti	
Name of the Company/ Co-operative Society	Amount of Loan Sanctio- ned during 1973-74	Ltd.	14.29	
		22. Ramya Jeevan Co-operative Housing Society Ltd,	7.47	
Public Lunited Companies		23. Deepanjali Housing Co-		
-	im Cements & Mi- l Industries Ltd.	75.00	operative Society Ltd.	5.17
2. Madra	as Cements Ltd.	75.00	24. LIC Employees Suburban Co-op. Housing Society	~
3. Sakth	i Sugar Ltd.	50.00	Ltd.	22.12
4. Ganga	ivati Sugars Ltd.	50.00	25. LIC Employees Jeevan	
5. Thirur Ltd.	malai Chemicals	30.00	Sathi Coop. Housing Society Ltd.	6.54
6. Ramo	on & Demn Ltd.	- 50.00		0.01
7. W.S.	Insulators of India	ļ	Borivili Township Scheme	
Ltd.		, 40.00	26. Savant Sadan Co-opera-	
8. Sandhu Manganese Iron Ores Ltd.	_	60.00	tive Housing Society Ltd.	9.18
9. Gujai	rat Alkalies & Che-		27. Jeevan Aradhana Co-op- erative Housing Society	
	l Ltd.	1,50.00	Ltd.	8 .97
Prod	l Nadu Chemical ucts Ltd.	30.00	28. Yashadayini Co-opera- tive Housing Society Ltd.	8.92
 Dava Ltd. 	ingere Sugar Co	40.00	29. Blue Grotto Co-opera-	
12. Arun	a Sugars Ltd.	50.00		8. <i>6</i> 0
Sugar Co-operative Societies		30. Prasana Prabha Co-op-		
13. Kisan Mills	Sahakari Chini Ltd.	90.00	erative Housing Society Ltd.	9.08
14. Kaim	gani Kisan Sahakari		31. Amravan Co-operative	•
Chini	i Mills Ltd.	90.00	Housing Society Ltd.	8.58
	otar Sahakari Khand og Ltd.	65 00	32. Wilderness Co-operative	
-	Dyaneshwar Saha-	03 00	Housing Society Ltd.	8.61
kari	Sakhar Karkhane	į	33. Tarun Apartments Co- operative Housing Socie-	•
L.td.	90.00 ty	ty Ltd.	8.36	
	idri Sahakari Sakhar Shane Ltd.	50.00	34. Groves Co-operative	0.50
	aheb Desai Saha-	30.00	Housing Society Ltd.	8.05
kari Sakhar Karkhane			35. Rolling Hill Co-operative	
Ltd.	75 00	Housing Society Ltd.	7.86	
LIC Emp	loyees Co-operative Ho Schemes	ousing Societies	36. Jeevan Shanti Sagar Co- operative Housing Socie-	
19. Vidyu	t Rekha Co-opera-]	ty Ltd.	7.11
tive E	Iousing Society Ltd.	12.89	TOTAL:	
			101AL : 12	3,31.92